

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR**  
(Hon'ble Chief Justice's Secretariat)

**Subject:- Promotion of Section Officers in Subordinate Courts of Jammu Division.**

**ORDER**

No. 742 of 2022/Psy

Dated 01-07-2022

Sanction is hereby accorded to the promotion of the following Head Assistants in Subordinate Courts of Jammu Division to the posts of Section Officer in the pay Level – 7 (44900-142400) :

S. No.	Name and designation of the promotee official	Effective date of promotion	Date of monetary benefits
1.	Sh. Mohinder Koul, Junior Assistant, in the Court of Pr. District & Sessions Judge, Ramban.	1)As Senior Assistant w.e.f. 21.10.2000; 2)As Head Assistant w.e.f. 12.12.2014; and 3)As Section Officer w.e.f. 01.08.2018. Consequently, he shall rank senior to Sh. Aftab Ahmad Kelu and rest of the officials after him.	From the date of issuance of formal order.
2.	Sh. Arjun Dass, Nazir, in the Court of Sub Judge, Batote	01.11.2021	From the date of issuance of formal order.
3.	Sh. Nishi Kant Jalotra, Head Assistant, in the Court of Pr. District & Sessions Judge, Rajouri	01.11.2021	From the date of issuance of formal order.
4.	Sh. Rajesh Kumar Kotwal, Head Record Keeper, in the Court of Pr. District & Sessions Judge, Udhampur	01.04.2022	From the date of issuance of formal order.
5.	Sh. Rajesh Dutt, Nazir, in the Court of Munsiff/JMIC, Bishnah	01.04.2022	From the date of issuance of formal order.
6.	Sh. Kanshi Ram Reader, in the Court of CJM, Kishtwar	01.04.2022	From the date of issuance of formal order.
7.	Sh. Wazir Ahmad Khan, Nazir, in the Court of Addl. District Judge (Fast Track), Doda	01.04.2022	From the date of issuance of formal order.
8.	Sh. Altaf Hussain, Nazir, in the Court of Munsiff/JMIC, Banihal	01.05.2022	From the date of issuance of formal order.

**Note:- Posting orders of the promotees shall be issued separately.**

**(By Order of the Hon'ble Chief Justice).**

  
(Rajeev Gupta)

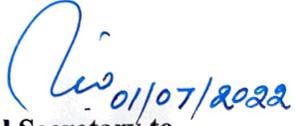
**Principal Secretary to  
Hon'ble the Chief Justice**

No.: 602-11/Psy-617 Dated: 0-07-2022

**Copy to the:-**

1. Registrar General, High Court of J&K and Ladakh, Srinagar.

2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
3. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
4. Pr. District & Sessions Judge, Jammu/ Ramban/ Rajouri/ Udhampur/ Kishtwar/ Baderwah.
5. Addl. District & Sessions Judge (Fast Track) Court, Doda.
6. CJM/Sub Judge, Batote/ Kishtwar.
7. Munsiff, Bishnah/ Banihal.
8. Chief Librarian, High Court wing, Srinagar/Jammu for keeping the record of same.
9. Incharge NIC, High Court Wing, Srinagar for uploading the aforesaid order on the High Court website.
10. Order file.

  
01/07/2022  
**Principal Secretary to  
Hon'ble the Chief Justice**